

>

Title: Alleged corruption in transportation of Coal in Assam and Meghalaya.

SHRI RAMEN DEKA (MANGALDOI): Sir, I would like to draw the attention of the Government, through you, to the coal trade in Assam and Meghalaya. Coal has been exported from Assam and Meghalaya to Bangladesh through Karimganj border, Dawuki and Garo Hills border. Coal has been exported for quite a long time and under-billing is going on in connivance with the corrupt officials and unscrupulous business men. But the Government has not taken any stringent view because of which the Government is losing revenues in this trade.

Again, lump coal from Assam and Meghalaya has been transported by rail to the other States for the brick kilns. I wrote letters to the Railway Minister on 14th June and to the Chairman on 30th June that excess coal has been transported by the unscrupulous business men in connivance with the railway officers for which the State Government has lost the revenues and the Central Government has also lost the revenue of transportation. But nothing has been done by the Government.

So, I would like to urge the Government, through you, to take a stringent view so that these unscrupulous business men cannot take advantage with the help of corrupt officials. Thank you.